

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 18
35/241-242/PB/2020

IN THE MATTER OF:

Harsih Kapoor & ors.

.... Petitioner/Applicant

Vs.

King Rubber Products Pvt Ltd. & ors.

.... Respondent

Order Under Section 241-242 of the Companies Act, 2013

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Adv.

For the Respondent : Mr. Kumar Kshitij, Adv.

ORDER

Ld. Counsel Mr. Gaurav Rana appeared on behalf of the Petitioner.

Ld. Counsel Mr. Kumar Kshitij appeared through VC on behalf of the Respondent and he sought one last opportunity to file the list of dates & events, synopsis, and brief submissions in the matter.

At the request, list the matter along with all the other pending applications for a physical hearing **on 23.11.2023.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

31.08.2023
Vinod Arora